NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

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. & (4) Others
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Counsel for Petitioner(s):

Name of th	e Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sichio	lantonan	PCS	9849056651	G

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri S. Chidambaram, Learned PCS for the Petitioner and submit that due to the stay granted by the Hon'ble High Court, the present CP is still pending.

Post the case on 29.11.2017.

Member (T)

Member (J)

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